(c) how much distance will be shortened from Secunderabad to Madras with the construction of this new line ?

THE MINISTER OF RAILWAYS SHRI HANUMANTHAIYA) : (a) and (b) Engineering and Traffic Surveys for a new line from Secunderabad (Bibinagar) to Nadikude together with conversion of the Guntur-Macherla Metre Gauge Section into Broad Gauge, have recently been carried out and the reports are at present under the examination of the Railway Board.

(c) By about 93.0 Kms.

Loans and grants given to Andhra Pradesh Khadi Viilage Industries and Khadi Board from Central Government

7542. SHRI K. RAMAKRISHNA REDDY: Will the Minister of INDUS-TRIAL DEVELOPMENT be pleased to state:

(a) the amount given to the Andhra Pradesh Khadi Village Industries and Khadi Board as loan and as grant by the Centre during the last three years ;

(b) whether these loans and grants are used properly for starting indus rial schemes, if so, the main features of such utilisation; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a). Rs. 152,78 lakhs as loan and Rs. 87,69 lakhs as grant.

(b) The loans and grants are sanctioned in accordance with prescribed patterns of assistance for development of various scheme of the industries under the purview of the Khadi and Village Industries Commission. Loans are given in the form of working capital for production and sales, for meeting capital expenditure for machinery and implements, godowns etc. and for share capital loans. Constant watch over the utilisation of funds is kept by the Khadi Commission to see that they are used properly.

(c) Does not arise.

Complaints against Staff and Branch Officer, Train Reserved Accommodation (Operating Branch) Northern Railway

7543. SHRI R. V. BADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received some complaint against the staff and Branch Officer of Train Reserved Accommodation (Operating Branch) Northern Railway Headquarters alleging irregular and corruupt practices; and

(b) if so, the action taken or proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes

(b) Details of specific action taken in this case are being collected. These will be placed on the Table of the Sabha.

Cancellation of Scheduled Stoppage of Howrah-Hyderabad Express at Soro Station, Orissa on South Eastern Railway

7544. SHRI ARJUN SETHI : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for cancellation of the Scheduled stoppage Howrah-Hyderabad Express at Soro Railway Station, Balasore district, Orrissa of Khurda Division, South Eastern Railway;

(b) whether his Ministry is considering to reschedule its stoppage in response to the constant public demand in the said station; and

(c) if not, whether his Ministry is aware of the constant and regular chain pulling in the said Station to stop the Express ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) 45 Up/ 46 Dn. Express trains which were previously running between Puri and Hyderabad, were diverted and extended to run between Howrah and Hyderabad from 1st October, 1970. These trains have not been provided